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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE

NEW DELHI, the 27th April, 1974.

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NOTIFICATION
INCOME TAX

No.303/F.No.203/22/74-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) sub-section (1) of the Section 25 of the Income-tax Act, 1961 for Research purposes only.

INSTITUTION

SRI AUROBINDO ASHRAM, PONDICHERRY.

The notification will take effect from 1st April, 1973.

Sd/-

T.P. JUNGHUNNIA
DEPUTY SECRETARY TO THE GOVT. OF INDIA.

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4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No.4503, New Delhi-110013 with reference to their letter No.13/1/74-ITA.II dated 23rd April, 1974.
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